

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2579
ANSWERED ON:11.03.2011
COMPANIES RAIDED NO
Jaiswal Dr. Sanjay

Will the Minister of FINANCE be pleased to state:

- (a) the State- wise details of the companies which have been raided in connection with evasion of excise duty and tempering in their balance sheets during the last three years and those found guilty alongwith the action taken by the Government against them;
- (b) whether government proposes to devise any concrete policy to check recurrence of such accidents; and
- (c) if so, the details thereof;

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S S PALANIMANICKAM)

- (a) to (e): The information is being collected and will be submitted shortly.